

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-518
IB-481/ND/2022

IN THE MATTER OF:

Shashikant Shravan Dhame

....Applicant

SECTION

U/s 59 IBC

Order delivered on 18.01.2023

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Adv Iswar Mahapatra

For the Respondent :

ORDER

Due to paucity of time, list the matter on **06.02.2023**.

Sd/-
(Court Officer)